

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
**LOK SABHA**

**UNSTARRED QUESTION NO.2321**  
TO BE ANSWERED ON THE 11<sup>TH</sup> MARCH, 2016

**MARITIME PATROLLING**

2321. SHRI S.R. VIJAYAKUMAR:

Will the Minister of DEFENCE j{k k ea=h  
be pleased to state:

- (a) the number of maritime coordinated patrolling conducted during each of the last three years and the current year, country-wise;
- (b) whether India and Myanmar have conducted coordinated patrols along with the maritime boundary recently;
- (c) if so, the details thereof along with the place where the coordinated patrol was conducted;
- (d) the expenditure incurred by the said patrolling along with the benefit accrued due to this coordinated patrolling; and
- (e) the steps taken / being taken by the Government to sign such type of agreements in future?

**A N S W E R**

MINISTER OF DEFENCE

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(SHRI MANOHAR PARRIKAR)

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**(a) to (c): During the last three years (2013 – 2015) and the current year (2016), India has conducted 16 maritime Coordinated Patrols (CORPATs); 6 each with Indonesia and Thailand and 4 with Myanmar. Recently, CORPAT with Myanmar along the International Maritime Boundary Line (IMBL) was conducted from 11-18 February 2016 with opening ceremony at Port Blair, India and closing ceremony at Yangon, Myanmar.**

**(d) There are no additional expenditure incurred for conduct of CORPATs. CORPATs contribute to peace, friendship and cooperation with our maritime neighbours on the basis of mutual understanding and respect for national sovereign rights and jurisdiction.**

**(e) Preliminary discussions have been held with Bangladesh for such maritime CORPATs as conducted with other countries.**

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